

appearing in the "Nav Bharat Times" of October, 12, 1972 under the heading "Special consideration of the Water Supply and Sewage Disposal Undertaking, Delhi on certain Officers";

(b) if so, the details thereof;

(c) whether it is a fact that the Chief Auditor raised serious objection regarding the fixation of pay of the Officer concerned and if so, the details thereof and the action taken thereon, and

(d) whether it is also a fact that the same officer was given an extension of 2 years without the prior concurrence of the U.P.S.C. and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (d) Position is being ascertained and the information will be laid on the Table of the Sabha.

CONFIRMATION OF TEACHERS IN DELHI

1570. SHRI SANDA NARAYANAPPA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that a large number of Post Graduate Teachers working in Delhi Higher Secondary Schools has been confirmed in P.G.T. grade on 1st September, 1972;

(b) what is the number of teachers so far confirmed;

(c) whether it is also a fact that many teachers have been confirmed from a back date as early as 1st September, 1963 and 1st April, 1966;

(d) if so, the number of permanent posts which were lying vacant on the 11th September, 1972;

(e) whether it is also a fact that most of the permanent posts have been created from back date after 5th September, 1971; and

(f) if so, the reasons therefor, and the reasons for why these teachers

were confirmed on 12th September, 1972 when the posts were available from earlier date?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b) The Delhi Administration issued orders, on various dates between September 12 and November 20, 1972, confirming 1116 post graduate teachers—both those promoted from the next lower grade of trained graduate teachers and others directly recruited. The orders were made effective from certain earlier dates depending on when the regular vacancies for such confirmations had become available and the seniority *inter se* of the teachers concerned.

(c) Yes, Sir.

(d) About 1150.

(e) No, Sir.

(f) Orders of confirmation could not be issued earlier due to non-finalisation of the seniority list of Post Graduate Teachers.

MOBILISATION OF MEDICAL AND PARA-MEDICAL PERSONNEL TO SERVE IN RURAL AREAS

1571. SHRI GANESH LAL MALI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that the question of mobilisation and deployment of medical and para-medical personnel in rural areas was discussed at the 18th meeting of the Central Health Council, held recently at Bhubaneswar;

(b) if so, whether any scheme for providing special incentive for medical personnel offering to serve in rural areas had been evolved thereat, if so, the details thereof; and

(c) whether the effectiveness of the incentive at present offered to such

medical personnel had also been examined at that meeting; if so, the main observations made in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU)

(a) to (c) The question of attracting medical and para-medical personnel to rural areas was discussed at the 18th meeting of the Central Council of Health recently held at Bhubaneswar. A resolution on the subject was passed, a copy of which is attached.

RESOLUTION

Un-employment of Doctors and Para-Medical Staff—Scheme for providing Incentive to Doctors to enable them to Settle in Rural Areas

Realising that there is great need for the Medical Services in Rural Areas and that the removal of disparity between the medical services available in the urban and rural areas is of the utmost importance for the welfare of the country and noting that it is equally important to create avenues of employment for medical graduates so that they may not be faced with unemployment in the near future, this Council considers that adequate incentives may be offered to medical graduates to settle in rural areas and serve the poor rural population, which may consist of the following amongst other measures:

(a) Advance of loan to construct a building for clinic and purchase of equipment and drugs at reasonable rates of interest.

(b) Payment of an adequate honorarium by the Government (State and Centre) on a tapering basis over a period of 5 to 10 years to enable the doctors to settle.

DROUGHT SITUATION IN RAJASTHAN

1572. SHRI GANESH LAL MALI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the observations

and suggestions made at a meeting of MLA's of Rajasthan held at Jaipur on January 17, 1973, to consider the drought situation in that State and to review the relief measures taken by the Central and State Governments in this regard;

(b) whether any resume of the proceedings of that meeting has since been received by Government; and

(c) if so, the main observations and suggestions made thereat; and Government's response/reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

(SHRI ANNASAHAB SHINDE): (a) and (b) Yes, Sir. The meeting referred to was a party meeting of the MLA's of the Congress Party. No resume of the proceedings of the meeting has been received either by the State Government or the Central Government.

(c) Question does not arise.

CENTRAL ARID ZONE RESEARCH INSTITUTE, JODHPUR

1573. SHRI GANESH LAL MALI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Arid Zone Research Institute at Jodhpur has completed scientific survey of arid and semi-arid areas of Western States of Rajasthan, Gujarat, Mysore and Maharashtra;

(b) if so, the details of the areas surveyed in each State and in what specific aspects the areas have been examined and the main findings of the surveys and the main observations and suggestions made by that institute to improve the fertility of these areas; and

(c) the details of the survey schemes of the institute for the ensuing year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB SHINDE): (a) No, Sir. The Central Arid Zone Re-